

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-195(ND)/2017
C.A No. 434 & 419 /C-III/ND/2019

IN THE MATTER OF
IndusInd Bank Ltd.
VS.
Gallium Industries Ltd.

...PETITIONER`

...RESPONDENT

SECTION
Under Section 7 IBC, 2016

Order delivered on 05.12.2019

Coram:

Chief Justice (Retd.) Shri M.M. Kumar Hon'ble President

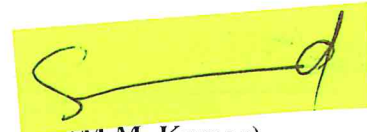
Mrs. Saroj Rajware
Hon'ble Member (Technical)

For the Petitioner/Applicant : Mr. CA Sinha and Ms. Sonali Khanna Advocates
For the Corporate Debtor : Mr. Rakesh Kumar and Mr. Sahil Dhawan (R-1) Advocates
For the Liquidator : Ms. Rhea Luthra and Wealin Kaushik, Advocates

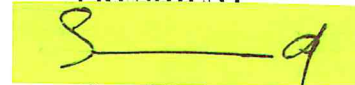
ORDER

Reply on behalf of Respondent-1, one Mr. Rakesh Kumar has been filed on 04.12.2019 in pursuance to the Order dated 07.11.2019. No other Respondent has filed its reply.

List for arguments on 09.1.2020.



(M.M. Kumar)
PRESIDENT



(Saroj Rajware)
MEMBER (TECHNICAL)

Surjit